

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.223 – IA 47 of 2024  
In  
CP(IB) 38 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd

V/s

Sumeet Industries Ltd

.....Applicant

.....Respondent

**Order delivered on: 12/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Amol Vyas, Adv. a.w Mr. Danish Akhtar

For the Respondent

: Mr. Maulik Nanavati, Adv.

**ORDER**

**IA 47 of 2024**

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 30.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**